

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 15th September, 2016

No. HC.VII-167/2014/4333/A: Hon'ble the High Court has been pleased to ***nominate*** the following Judicial Officers from the States of Assam, Nagaland & Mizoram to attend the ***Second National Consultation of Women Judges [Women on the Edge and Gender Justice]***, organized by the High Level Committee on the Status of Women, Govt. of India and supported by UNDP ***on September 24 – 25, 2016 at India Habitat Centre, Lodhi Road, New Delhi-***

Sl. No.	Name & Designation	Contact Details
1.	Smti Nirupama Rajkumari, Principal Judge, Family Court, No.1, Kamrup, Guwahati (Assam)	Mob. No. 09435047754 e-mail: n.rajkumari19@gmail.com
2.	Smti Mitali Thakuria, Principal Judge, Family Court, Barpeta (Assam)	Mob. No. 09435853633 e-mail: mitalithakuria54@gmail.com
3.	Smti Rita Kar, District & Sessions Judge, Nagaon (Assam)	Mob. No. 09435149846 e-mail: ritakar46@gmail.com
4.	Smti Suchandra Bhattacharjee, Addl. District and Sessions Judge, No.1, Kamrup (M), Guwahati (Assam)	Mob. No. 09954029664 e-mail: Suchandrabhattacharjee06@gmail.com
5.	Smti. Helen Dawngliani, Addl. District and Sessions Judge-cum-PO, Human Rights Court, Aizawl (Mizoram)	Mob. No. 09436151019 e-mail: helendawngliani@gmail.com
6.	Smti Yarenglungla Longkumer, Registrar. Gauhati High Court, Kohima Bench, Kohima (Nagaland)	Mob. No.09862028039 09436216972 e-mail. ajunqlongkumer@gmail.com

The officers are to attend the programme accordingly.

By order,
Sd/- R.A. Tapadar
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo No. HC.VII-167/2014/4334 - 4357/A, Dated : 15.09.2016

Copy forwarded for information and necessary action to:

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
3. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
4. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

5. The Accountant General (A&E), Mizoram, Aizawl / Nagaland, Kohima, for information and necessary action.

The Officer is placed on deputation for participating in the training programme on condition that (a) the Officer will be treated as on duty during the training period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

6. Prof. Pam Rajput, former Chairperson, Govt. of India, High Level Committee on the Status of Women.
7. The Registrar (Vig. / Admn. / Judicial), Gauhati High Court, Guwahati.
8. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
9. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl. **He is requested to inform the nominated participant of his State accordingly.**
10. The Registrar, Gauhati High Court, Kohima Bench, Kohima.
11. **The District & Sessions Judge, Kamrup (M), Guwahati / Barpeta / Nagaon. He / she is requested to inform the nominated participant(s) of his / her respective District accordingly.**
12. Smti Nirupama Rajkumari, Principal Judge, Family Court, No.1, Kamrup, Guwahati.
13. Smti Mitali Thakuria, Principal Judge, Family Court, Barpeta.
14. Smti Rita Kar, District & Sessions Judge, Nagaon.
15. Smti Suchandra Bhattacharjee, Addl. District and Sessions Judge, No.1, Kamrup (M), Guwahati.
16. Smti. Helen Dawngliani, Addl. District and Sessions Judge-cum-PO, Human Rights Court, Aizawl.
17. Smti Yarenjungla Longkumer, Registrar. Gauhati High Court, Kohima Bench, Kohima.
18. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
19. The Administrative Officer, Judicial Academy, Assam.
20. The Systems Analyst, Gauhati High Court, Guwahati. **He is requested to upload this Notification in the official web site of Gauhati High Court immediately.**
21. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
22. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
23. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
24. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


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